

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3591  
TO BE ANSWERED ON 22.03.2023**

**NEW TRAIN SERVICES IN KERALA**

**3591. ADV. ADOOR PRAKASH:**

**Will the Minister of RAILWAYS be pleased to state:**

**(a) the details of pending recommendations before the Railway Board which have been received from the Southern Railways for commencing new train services and extension of the existing services destined to Kerala as on date;**

**(b) the date of receipt of these proposals and the reasons for delay in approval for the same;**

**(c) whether the pending proposals are likely to be approved without further delay, if so, the details thereof; and**

**(d) the details of proposals received for allowing halt for trains at Chirayinkeezhu Railway station in Kerala and the decision taken by the Railway Board in this regard?**

**ANSWER**

**MINISTER OF RAILWAYS, COMMUNICATIONS AND  
ELECTRONICS & INFORMATION TECHNOLOGY**

**(SHRI ASHWINI VAISHNAW)**

**(a) to (d) Receipt of proposals from zonal Railways, including those from Southern Railway, is an on-going process. Processing and decisions thereon, after due examination, is also an on-going process. The compendium of such proposals is not maintained. Representations, including that from the Hon'ble Member of Parliament, have been received for provision of stoppage of trains at Chirayinkeezh. Introduction/extension and provision of stoppages, are ongoing processes on Indian Railways (IR), which are dependent on operational feasibility, traffic justification, availability of rolling stock etc.**